

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CP(C) No.61 of 1998  
(O.A. No.85 of 1997).

Date of order: 19.8.1999

Present: Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

MD. AMINUL HAQUE  
V  
UNION OF INDIA & ORS.

For the Applicant : Dr. Ms. S. Sinha, counsel

For the Respondents : Mr. B. Mukherjee, counsel

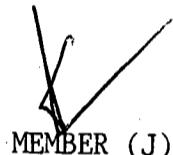
O R D E R

D. Purkayastha, JM

After hearing the learned advocate of both the parties the application is disposed of since the respondents have complied with the order passed by this Tribunal. The copy of the letter produced by Mr. Mukherjee, 1d. advocate be kept as part of the record.



MEMBER (A)



MEMBER (J)